

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Pursuant to the recommendations of the 'Review Scrutiny Committee/Review DPC' vide its minutes dated 07.04.2026 in terms of judgment dated 25.08.2022 of Hon'ble High Court of Delhi in W.P (C) No. 11518/2019 titled as 'Amit Kataria & Ors. Vs. Office of the District & Sessions Judge (HQs) & Anr.' and Order dated 12.10.2022 of Hon'ble High Court of Delhi in LPA No. 575/2022 titled as 'Office of the District & Sessions Judge (HQ), Delhi Vs. Sh. Amit Kataria & Ors.', the following the then LDC/Junior Judicial Assistant (now PA) is hereby granted retrospective promotion to the post of UDC/Judicial Assistant in the Pay Band of Rs.9300-34800+GP-4600 (PB-II) w.e.f. the date as mentioned against his name:

S. No.	E. Code	Name	Father's Name	Date of Promotion		Remarks
				Actual	Notional	
1	12059/ 52166857	Rakesh Aggarwal	Gopi Chand Aggarwal	17.06.2008	24.05.2008	Stenographer/ PA in this office w.e.f. 04.11.2008



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 23976-23986
/Admn.II(C)/S&P(JJAs)/Rev.DPC/2026

Dated, Delhi the 21 APR 2026

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, West District, THC, Delhi.
2. The DDO/A.A.O., Accounts Branch, West District, THC, Delhi.
3. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branch.
4. The Branch-In-Charge, Recruitment Cell (HQs), THC, Delhi.
5. P.S. to the undersigned.
6. The concerned Pay Bill Clerk, West District, THC, Delhi.
7. The Dealing Official, Personal File Seat, Admn.-I (C), THC, Delhi.
8. The Dealing Official, LAYERS Seat for uploading on LAYERS.
9. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.
10. The official concerned.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi